



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/7897/A

From :- Shri Kaushik Kumar Sharma ,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the 20<sup>th</sup> December, 2019.

Sub:- **Casual Leave.**

Ref:- Your letter No.JDC No. 417/2019 dated 20.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 20.12.2019, has been granted/ ~~rejected~~.

Yours faithfully,

*sdt*

7899 **JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/7898-1 dated 20.12.19**

Copy to.

1. The Director, Judicial Academy, Assam.
2.  The Systems Analyst, Gauhati High Court.

*sdh*  
20/12/19

**JT. REGISTRAR (VIGILANCE)**

*sdh*